

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT  
AMARAVATI**

**SUB:** Nomination of Certain Judicial Officers as Master Trainers for conducting the **ECT\_13\_2025 “Computer Skill Enhancement Programme-Level-1 & II, and ECT-16-2025 “Ecourts Programme”** at Mentioned District Headquarter of **Ananthapuramu, Chittoor, Krishna, Guntur, Vizianagaram and Srikakulam**, which are scheduled to be held on 07.02.2026, and 08.02.2026 and **East Godavari, West Godavari, Kadapa, Prakasam, Visakhapatnam, Nellore and Kurnool Districts** on 21.02.2026 and 22.02.2026 - **Orders Issued - Regarding.**

READ: Letters Roc.No.539/APJA/2025, dated 02.01.2026 from the Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

**ORDER ROC.NO.77/2026-B.SPL. DATED:23.01.2026**

Having considered the letter of the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District, the High Court made the following order:-

The Judicial Officers mentioned in Column No.3 are nominated to participate as Resource Persons for conducting the **ECT\_13\_2025 “Computer Skill Enhancement Programme-Level-1 & II, and ECT-16-2025 “Ecourts Programme”** at mentioned District Headquarter of **Ananthapuramu, Chittoor, Krishna, Guntur, Vizianagaram and Srikakulam**, which are scheduled to be held on 07.02.2026, and 08.02.2026 and **East Godavari, west Godavari, Kadapa, Prakasam, Visakhapatnam, Nellore and Kurnool Districts** on 21.02.2026 and 22.02.2026.

<b>SL. NO.</b>	<b>DISTRICT</b>	<b>NAME &amp; DESIGNATION OF THE OFFICERS</b>
		<b>ON 07.02.2026 &amp; 08.02.2026</b>
1.	Ananthapuramu	<b>Sri T.Vasudevan</b> Ubuntu Master Trainer & Civil Judge (Senior Division), Penukonda  <b>Smt. G.C.Asifa Sulthana,</b> Ubuntu Master Trainer & Additional Civil Judge (Senior Division), Kadapa.  <b>Sri S.Madhusudhan Rao,</b> Ubuntu Master Trainer & Civil Judge (Junior Division), Kamalapuram, Kadapa District.

2.	Chittoor	<p><b>Sri V.Sreenivasa Siva Ram</b> Ubuntu Master Trainer &amp; Registrar (Vigilance), High Court of Andhra Pradesh.</p> <p><b>Sri S.Kamalakara Reddy</b> Ubuntu Master Trainer &amp; Registrar (Judicial), High Court of Andhra Pradesh.</p> <p><b>Sri P.Divakar</b> Ubuntu Master Trainer &amp; Additional Civil Judge (Senior Division), Kurnool.</p>
3.	Krishna	<p><b>Sri A.Satyanand,</b> Ubuntu Master-cum-CIS Master Trainer &amp; II Additional District and Sessions Judge, Vijayawada</p> <p><b>Sri Meejuri Suneel Kumar</b> Ubuntu-cum-CIS Master Trainer &amp; XII Additional District and Sessions Judge, Vijayawada, Krishna District.</p> <p><b>Sri J.Sujin Kumar</b> Ubuntu master Trainer &amp; II Additional Civil Judge (Junior Division), Sattenapalli, Guntur District.</p>
4.	Guntur	<p><b>Sri D.Yedukondalu</b> Ubuntu-cum-CIS Master Trainer &amp; Registrar (IT- cum-CPC), High Court of Andhra Pradesh.</p> <p><b>Sri G.Bhupal Reddy</b> Ubuntu-cum-CIS Master Trainer &amp; Special Judge for trial of disposal of Commercial Disputes, Vijayawada</p> <p><b>Sri Y.Gopala Krishna</b> Ubuntu Master Trainer &amp; I Additional Civil Judge (Senior Division), Guntur.</p> <p><b>Ms. Inapakurthi Swathi,</b> Ubuntu Master Trainer &amp; Additional Civil Judge (Junior Division), Chilakaluripet, Guntur District.</p>
5.	Vizianagaram	<p><b>Sri C.N.Murthy</b> Ubuntu-cum-CIS Master Trainer &amp; Principal Special Judge for CBI Cases, Visakhapatnam.</p>

		<p><b>Sri K.P.Sai Ram</b> Ubuntu Master Trainer &amp; VI Additional Civil Judge (Senior Division), Vijayawada</p> <p><b>Sri G.Karthik,</b> Ubuntu Master Trainer &amp; III Additional Civil Judge (Junior Division), Visakhapatnam.</p>
6.	Srikakulam	<p><b>Sri P.Govardhan,</b> Ubuntu-cum-CIS Master Trainer &amp; VI Additional District Judge, Kakinada.</p> <p><b>Sri Ch.Pavan Kumar</b> Ubuntu Master Trainer &amp; II Additional Civil Judge (Senior Division), Visakhapatnam.</p> <p><b>Smt. Mohideen Zamruth Begum Kamaludeen</b> Ubuntu Master Trainer &amp; I Additional Civil Judge (Junior Division), Srikakulam.</p>
<b>ON 21.02.2026 &amp; 22.02.2026</b>		
1.	East Godavari	<p><b>Sri P.Govardhan,</b> Ubuntu-cum-CIS Master Trainer &amp; VI Additional District Judge, Kakinada, East Godavari District.</p> <p><b>Sri K.P.Sai Ram</b> Ubuntu Master Trainer &amp; VI Additional Civil Judge (Senior Division), Vijayawada</p> <p><b>Sri G.Karthik,</b> Ubuntu Master Trainer &amp; III Additional Civil Judge (Junior Division), Visakhapatnam.</p> <p><b>Sri L.Gopinath</b> Ubuntu Master Trainer &amp; Civil Judge (Junior Division), Prathipadu, East Godavari District.</p>
2.	West Godavari	<p><b>Sri V.Sreenivasa Siva Ram</b> Ubuntu Master Trainer &amp; Registrar (Vigilance), High Court of Andhra Pradesh.</p> <p><b>Sri S.Kamalakara Reddy</b> Ubuntu Master Trainer &amp; Registrar (Judicial), High Court of Andhra Pradesh.</p>

		<p><b>Sri V.Raghunath,</b> Ubuntu Master Trainer &amp; I Additional Civil Judge (Junior Division), Eluru, West Godavari District.</p> <p><b>Sri P.V.Naga Ranjit Kumar</b> Ubuntu Master Trainer &amp; I Additional Civil Judge (Junior Division), Tanuku, West Godavari District.</p>
3.	Kadapa	<p><b>Sri T.Vasudevan</b> Ubuntu Master Trainer &amp; Civil Judge (Senior Division), Penukonda</p> <p><b>Smt. G.C.Asifa Sulthana,</b> Ubuntu Master Trainer &amp; Additional Civil Judge (Senior Division), Kadapa.</p> <p><b>Sri S.Madhusudhan Rao,</b> Ubuntu Master Trainer &amp; Civil Judge (Junior Division), Kamalapuram, Kadapa District.</p>
4.	Prakasam	<p><b>Sri D.Yedukondalu</b> Ubuntu-cum-CIS Master Trainer &amp; Registrar (IT-cum-CPC), High Court of Andhra Pradesh.</p> <p><b>Sri J.Sujin Kumar</b> Ubuntu Master Trainer &amp; II Additional Civil Judge (Junior Division), Sattenapalli, Guntur District.</p> <p><b>Ms.V.Navyashri</b> Ubuntu Master Trainer &amp; III Additional Civil Judge (Junior Division), Ongole, Prakasam District.</p> <p><b>Smt. M.Venkata Vahini</b> Ubuntu Master Trainer &amp; Principal Civil Judge (Junior Division), Chirala, Prakasam District.</p>
5.	Visakhapatnam	<p><b>Sri C.N.Murthy</b> Ubuntu-cum-CIS Master Trainer &amp; Principal Special Judge for CBI Cases, Visakhapatnam.</p> <p><b>Sri Ch.Pavan Kumar</b> Ubuntu Master Trainer &amp; II Additional Civil Judge (Senior Division), Visakhapatnam</p> <p><b>Smt. P.Swathi Bhavani,</b> Ubuntu Master Trainer &amp; I Additional Civil Judge (Junior Division), Bheemunipatnam, Visakhapatnam District.</p>

6.	Nellore	<p><b>Sri A.Satyanand</b> Ubuntu-cum-CIS Master Trainer &amp; II Additional District and Sessions Judge, Vijayawada, Krishna District.</p> <p><b>Sri Meejuri Suneel Kumar</b> Ubuntu-cum-CIS Master Trainer &amp; XII Additional District and Sessions Judge, Vijayawada, Krishna District.</p> <p><b>Sri Abdul Rahman Shaik</b> Ubuntu Master Trainer &amp; III Additional Civil Judge (Junior Division), Nellore</p>
7	Kurnool	<p><b>Sri G.Bhupal Reddy</b> Ubuntu-cum-CIS Master Trainer &amp; Special Judge for Trial of disposal of Commercial Disputes, Vijayawada, Krishna District.</p> <p><b>Sri P.Divakar</b> Ubuntu Master Trainer &amp; Additional Civil Judge (Senior Division), Kurnool.</p> <p><b>Ms. S.Prathima</b> Ubuntu Master Trainer &amp; Civil Judge (Junior Division), Banaganapalle, Kurnool District.</p>

**All the Units Heads are requested to make necessary incharge arrangements to the nominated Judicial Officers.**

  
**REGISTRAR (VIGILANCE)**

To

1. The officers and incharges concerned (along with enclosures).
2. The Registrar General, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to upload the same in the High court's website).
4. The Principal District Judges,  
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
5. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
6. The Additonal Director, A.P. Judicial Academy, Mangalagiri, Guntur District.

7. The District Treasury Officers, Ananthapuramu, Chittoor, Krishna, Guntur, Vizianagaram, Srikakulam, East Godavari District, west Godavari, Kadapa, Prakasam, Visakhapatnam, Nellore, Kurnool. (with a request to inform the same to concerned Sub Treasury Officers)
8. The Section Officer, Establishment Section, High Court of Andhra Pradesh (for information and to take necessary action).